

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 119  
IA (IB) No. 18/CB/2024  
IA (IB) No. 37/CB/2024  
IA (IB) No. 94/CB/2024  
IA (IB) No. 133/CB/2024  
IN  
CP(IB) No. 111/CTB/2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Indian Bank

.....Applicant

V/S

OCL Iron & Steel Ltd.

.....Respondent

**Order delivered on 24/06/2024**

**Coram:**

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)  
Shri Charan Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. Nipun Gautam, Adv. } IA No. 18/2024  
Mr. Arpit Sarangi, Adv. }  
Mr. Joy Saha, Sr. Adv. }  
Mr. Jishnu Saha, Sr. Adv. }  
Mr. Supriyo Gole, Adv. } IA 94/24.  
Ms. Madhujha Barman, Adv. }  
Ms. Tanvi Luhariwala, Adv. }  
Mr. Sahasransu Sourav, Adv. }

For the Respondent

Mr. Yash Tandon, Adv.  
Ms. Vinita Hombalkar, Adv. (R-11) IA 37/24  
Mr. Shantanu das, Adv.  
Mr. Ramshish Acharya, Adv.  
Mr. K.N. Mohapatra, Adv.  
Mr. Vishnu Sriram, Adv.

**ORDER**

**IA (IB) No. 94/CB/2024:**

Ld. Counsel, Mr. Supriyo Gole appeared for the applicant. The Applicant is directed to send notice to the respondent through registered post and by e-

mail. Registry is also directed to send notice to the opposite party by speed post and by e-mail.

Meanwhile, to file objections/counter, if any, list the matter on 10.07.2024.

**IA (IB) No. 133/CB/2024:**

Ld. Sr. Counsel, Mr. Joy Saha, appeared on behalf of the applicant along with representing counsel Mr. Supriyo Gole.

Pursuant to the notice, learned counsel, Mr. T. K. Satapathy, appeared through VC for the Respondent and sought time to file Vakalatnama and counter.

Three weeks' time is granted for the same.

List the matter on 10.07.2024.

Interim order is extended till the next date of hearing.

**SD/-**

**Charan Singh**  
**Member (Technical)**

**SD/**

**Dr. N. V. Ramakrishna Badarinath**  
**Member (Judicial)**